

global tenders were floated and these projects were shelved;

(b) whether it is also a fact that the World Bank has refused to finance the four fertilizer projects awarded to M/s. Snamprogetti;

(c) if so, what are the considerations which weighed with Government to award the four fertilizer projects to M/s. Snamprogetti and for shelving the remaining three projects; and

(d) what are the reasons for refusal by the World Bank to finance the four fertilizer projects awarded to M/s. Snamprogetti?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) and (c) M/s. Snamprogetti have been awarded some portions of the contract for the establishment of three gas-based fertilizer projects at Vijaipur, Aonla and Jagdishpur and another naphtha based (with gas as alternate feedstock) fertilizer project at Kakinada. The contracts were awarded after taking into account all the relevant facts and the past experience of M/s. Snamprogetti. In respect of the remaining three projects (viz. at Sawai Madhopur, Babrala and Shahjahanpur) contracts are yet to be awarded. It is not true that these three projects have been shelved.

(b) No, Sir. In fact, World Bank is committed to finance Vijaipur and Aonla projects to the extent of US \$ 200 million and US \$ 112 million, respectively.

(d) Does not arise.

Beneficiaries of IRDP in MP

2429. SHRI CHANDRIKA PRASAD TRIPATHY: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of families benefited Integrated Rural Development

Programme in Madhay Pradesh during 1985-86 and 1986-87; and

(b) the families out of these beneficiaries who have been able to cross the poverty line during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) The number of families assisted under Integrated Rural Development Programme (IRDP) in Madhya Pradesh was 2.496 lakhs and 3.636 lakhs during 1985-86 and 1986-87 respectively.

(b) Crossing the poverty line is a continuous and gradual process. The Department of Rural Development has under taken a monthly concurrent evaluation of the programme since October, 1985 through 29 reputed research organisations. A 12 monthly consolidated report of the concurrent evaluation for the period from October, 1985 to September, 1986 has been compiled. According to this report, 41.18 per cent of old beneficiaries had crossed the poverty line of Rs. 3500 in Madhya Pradesh. Applying this percentage to the total number of assisted families, the ones who may have crossed the poverty line during 1985-86 and 1986-87 has been worked out as under:

Year	Total families assisted (Nos. in lakhs)	Estimated families crossing the poverty line of Rs. 3500
1985-86	2.496	1.028
1986-87	3.636	1.497